

फ़र्स्ट क्लास के साहब को देखता है तो उसके दिल को गहरी चोट पहुँचती है। यहाँ पर पैसे का सवाल नहीं है। बल्कि भावना का सवाल है। पैसे का कोई मूल्य नहीं है, भावना भी कोई चीज़ है, मानवता भी कोई मूल्य रखती है। इसलिए मैं आप से कहना चाहता हूँ कि यह सवाल बहुत ही ऊँचा है। इसलिए मैं तो आपसे यह प्रार्थना करूँगा कि आप दूसरा दर्जा भी खत्म कर दीजिये और सारे देश में एक ही दर्जा, यानी तीसरा दर्जा ही रखिये जिससे हिन्दुस्तान की जनता एक हो जाय।

[For English translation, see Appen- ! dix IV, Annexure No. 24.]

MR. DEPUTY CHAIRMAN: We have received a message from the House of the People; the Secretary will now read it out.

MESSAGE FROM THE HOUSE OF THE PEOPLE

THE ADMINISTRATION OF EVACUEE PROPERTY (AMENDMENT) BILL, 1952

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People, signed by the Secretary to the House:

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business in the House of the People, I am directed to enclose herewith a copy of the Administration of Evacuee Property (Amendment) Bill, 1952 which" has been passed as amended by the House at its sitting held on the 20th February 1953." I lay the Bill on the Table.

-THE BUDGET (RAILWAYS), 1953-54 — GENERAL DISCUSSION— *Continued.*

SHRI K. SURYANARAYANA (Madras): Mr. Deputy Chairman, Sir, many suggestions have been given by my hon. friends of this House for the consideration of the Railway Minister.

The hon. Minister has pointed out that some new lines are going to be constructed in our country, that too only where there are already so many lines just like a fishing net, ignoring the parts of our Southern India specially in Andhra district. He has given in his speech a list of new lines under construction and the lines to be constructed. Under this, he has not made provision to the parts of the country already ignored by the previous Government, that is, the Britishers. Now, I request the hon. Minister to take into account the requests made by our South Indian Members, particularly from the Andhra districts. There is only one important line in Andhra area from Madras to Calcutta running along the coast, and only one from Bezwada to Guntakal via Guntur. I make this suggestion to the Railway Minister to make it possible even in the next year, and that is: a line from Kath-godam to Waltair via Bhadrachalam and Bastar State which covers all the forest areas and some of the Orissa districts also: a line from Nellore to Cuddapah, Ongole to Kam-bum; Kambum to Cuddapah; Mecherla to Hyderabad. These are the few lines in the Andhra parts of the Madras State to be considered by our Minister at least in the next year. These are the necessary and my minimum demands. Sir, the Government should consider to construct a few branch lines in Telengana area and Hyderabad State. There is lack of trains in the Telengana area which is covered and populated by hill-tribes and mostly agriculturists. There troubles are going on created by some political people, and so much is being spent by Government on police and other security measures. These lines mentioned will also greatly facilitate the movement of goods especially foodstuffs and other forest produce which are lacking in other provinces. Then, Sir, I would also make a request for the urgent development of the line from Madras to Calcutta. To ease the rush of passenger traffic and quicken transport of goods to the ports of Vizagapatam and Madras there should be an adjacent